

ITEM NO.803

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 993/2021

BADRI

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(I.A. NO. 142002/2023- for grant of bail)

Date : 31-07-2023 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s) Mr. Kartikeya Bhargava, AOR

For Respondent(s) Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List I.A. NO. 142002/2023 on 17.08.2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR